

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
STARRED QUESTION NO. 278
TO BE ANSWERED ON AUGUST 07, 2025**

ALLOCATION OF FUNDS UNDER PMAY-U IN TAMIL NADU

NO. 278. THIRU D M KATHIR ANAND:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Union Government has received any request from the State Government of Tamil Nadu to increase the share of the Union Government for construction of houses under the Pradhan Mantri Awas Yojana – Urban (PMAY-U) and if so, the details thereof along with the action taken thereon;**
- (b) whether it is a fact that the Union Government has disbursed Rs. 10,000 crore only for the construction of 6 lakh houses whereas the State Government of Tamil Nadu has spent around Rs.40,000 crore out of the total investment of Rs.50,000 crore under PMAY-U in Tamil Nadu and if so, the details thereof; and**
- (c) the total number of houses sanctioned, grounded and completed along with the details of the Union Government's share, State-wise?**

**ANSWER
THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI MANOHAR LAL)**

- (a) to (c): A statement is laid on the Table of the House**

STATEMENT REFERRED IN REPLY TO LOK SABHA STARRED QUESTION NO. 278 FOR 07.08.2025 REGARDING ALLOCATION OF FUNDS UNDER PMAY-U IN TAMIL NADU

(a): 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs supplements efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). Government of India provided its fixed share as Central Assistance. The remaining cost of the house as per DPR is shared by States/UTs/Urban Local Bodies (ULBs) and the beneficiaries.

Based on the learning from the experiences of 9 years implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

The scheme guidelines of PMAY-U 2.0 have been prepared after a series of consultations with States/UTs and a large number of other stakeholders. As on date, 34 States/UTs including Tamil Nadu have signed Memorandum of Agreement (MoA) with the Union Government for implementing PMAY-U 2.0 Scheme as per the scheme guidelines. These guidelines stipulate that the fund required for purchase/construction of houses under the scheme is shared among the Central Government, State/UT Government/ULBs/ Implementing agencies and the beneficiaries. Central Government provides its fixed share as Central Assistance to act as a catalyst, encouraging States and beneficiaries to mobilise additional resources to construct houses under the scheme.

(b): Under PMAY-U, Government of India provided fixed Central Assistance to act as a nudge to beneficiaries. State share was not mandatory and States/UTs could choose its share to mitigate financial burdens of the beneficiaries. Under PMAY-U, since inception till 14.07.2025, a total of 6,70,425 dwelling units have been sanctioned to the State of Tamil Nadu out of which 6,07,051 are completed/delivered to the beneficiaries. Against these sanctioned 6,70,425 dwelling units, Central Assistance of Rs.11,036.47 crore has been approved under PMAY-U for Tamil Nadu, out of which Rs.10,426.37 crore has been released to the State/ Central Nodal Agencies (CNAs). The State assistance as per the Detailed Project Reports (DPRs) submitted by the Tamil Nadu is Rs.12,019.19 crore.

(c): Based on the project proposals submitted by States/Union Territories (UTs), approximately 1.12 crore houses have been sanctioned under PMAY-U by the Ministry, out of which 93.61 lakh are completed/delivered to the beneficiaries across the country, as on 14.07.2025. Under PMAY-U 2.0, about 7.09 lakh houses have been sanctioned to different states till date. As on date no proposal has been received from Tamil Nadu for sanction under PMAY-U 2.0. State-wise details of the houses sanctioned, grounded and completed along with details of Central assistance sanctioned and released under PMAY-U & PMAY-U 2.0 are at Annexure.

Annexure referred in reply to Lok Sabha Starred Question No.278 for 07-08-2025.

State/UT wise details of houses sanctioned, grounded and completed along with Central assistance sanctioned and released under PMAY-U & PMAY-U 2.0

Sr. No	State/ UT	Details of Houses (Nos)			Central Assistance (₹ in Crore)	
		Sanctioned	Grounded	Completed	Sanctioned	Released
1	States	Andhra Pradesh	19,47,297	18,26,698	10,78,686	29,722.30
2		Bihar	4,45,212	2,96,469	1,89,863	6,911.48
3		Chhattisgarh	2,99,922	2,85,392	2,57,171	4,769.86
4		Goa	3,146	3,146	3,145	74.76
5		Gujarat	9,93,877	9,72,208	9,41,419	20,943.34
6		Haryana	1,30,290	90,636	70,522	2,400.48
7		Himachal Pradesh	12,640	12,640	11,381	214.18
8		Jharkhand	2,43,421	2,10,640	1,59,751	3,817.28
9		Karnataka	5,84,086	5,08,586	3,94,054	9,803.91
10		Kerala	1,61,957	1,55,162	1,34,127	2,700.71
11		Madhya Pradesh	9,66,133	9,45,487	8,68,097	16,005.24
12		Maharashtra	12,49,047	11,49,437	9,93,361	23,815.27
13		Odisha	2,15,339	1,85,963	1,64,880	3,356.36
14		Punjab	1,33,270	1,18,475	97,920	2,361.36
15		Rajasthan	3,33,815	2,94,639	2,34,698	6,101.06
16		Tamil Nadu	6,70,425	6,69,514	6,07,051	11,036.47
17		Telangana	3,61,755	2,35,023	2,23,627	6,150.73
18		Uttar Pradesh	19,75,035	17,59,770	17,02,317	30,935.86
19		Uttarakhand	63,605	62,793	42,966	1,164.78
20		West Bengal	6,15,105	6,05,971	4,65,561	9,965.78
Sub- total (States): -		1,14,05,377	1,03,88,649	86,40,597	1,92,251.21	1,65,191.23
21	North East States	Arunachal Pradesh	13,379	8,739	8,068	295.41
22		Assam	1,84,991	1,69,101	1,30,425	2,914.93
23		Manipur	52,519	49,593	18,397	788.62
24		Meghalaya	4,758	4,083	1,995	72.35
25		Mizoram	39,150	39,101	26,596	600.98
26		Nagaland	31,067	31,060	29,029	492.01
27		Sikkim	299	299	219	5.88
28		Tripura	90,989	88,416	78,061	1,466.38

Sub- total (N.E. States) :-		4,17,152	3,90,392	2,92,790	6,636.56	5,378.92		
Sr. No		State/ UT	Details of Houses (Nos)			Central Assistance (₹ in Crore)		
			Sanctioned	Grounded	Completed	Sanctioned	Released	
29	Union Territories	A&N Island	376	376	80	5.84	2.93	
30		Chandigarh	1,256	1,256	1,256	28.78	28.78	
31		DNH & DD	9,947	9,947	9,450	214.40	204.56	
32		Delhi	29,976	29,976	29,976	692.53	692.53	
33		J&K	43,856	42,159	32,091	686.72	523.48	
34		Ladakh	1,283	991	882	29.86	25.23	
35		Lakshadweep	-	-	-	-	-	
36		Puducherry	16,442	16,050	11,377	264.18	236.69	
Sub- total (UT): -		1,03,136	1,00,755	85,112	1,922.32	1,714.21		
Grand - total :-		119.26 Lakh	112.81 Lakh*	93.61 Lakh*	2.01 Lakh Cr.	1.72 Lakh Cr.		

*Includes 4.01 lakh and 3.41 lakh houses grounded for construction and completed respectively during PMAY-U mission period pertaining to earlier scheme.